

2024
HIGH COURT, APPELLATE SIDE,
CALCUTTA

No. 432-A

Dated, Calcutta, the 1st February, 2024

From : **Sri Biswarup Bandyopadhyay,**
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To : **(1) All the District Judges of West Bengal,**
Including Andaman & Nicobar Islands.
(2) The Chief Judge, City Sessions Court, Calcutta,
(3) The Chief Judge, Presidency Small Causes Court, Calcutta

Sub: ***Direction for the eligible 96 (ninety-six) W.B.J.S. Officers in the cadre of Civil Judge (Junior Division)/Judicial Magistrate coming under the zone of consideration in the process of selection for promotion to the cadre of Civil Judge (Senior Division)/CJM for the year 2023.***

Sir/Madam,

In enclosing herewith a copy of the Hon'ble Court's Notification bearing no. 1445-RG dated 01.02.2024, duly published in the Court's Website which is self explicit on the above subject, I am directed to request you to ask the eligible Judicial Officers posted in your Judgeship to upload the requisite **10 copies (5 Civil & 5 Criminal) of their contested Judgements**, delivered during the relevant year i.e. 2022-2023 in the PIS Portal (under Promotion Tab) of the Hon'ble Court latest by **16.02.2024 positively** for the purpose of evaluation in the selection process. If Judgements of current year are not available, Judgement delivered during previous posting may alternatively be uploaded for the purpose.

The participating officers may also be informed that a guide for uploading judgments is available at <https://www.calcuttahighcourt.gov.in/Notice-Files/promotion-notice/9427> which may be consulted with prior to uploading their judgments.

Yours faithfully,

Sd/-
Registrar (Judicial Service)

2024
HIGH COURT, APPELLATE SIDE,
CALCUTTA
NOTIFICATION

No. 1445-RG

The 1st February, 2024

In continuation of the Hon'ble Court's earlier Notification bearing no. 10179-RG, dated 16.10.2023, it is further notified for general information of all concerned that the following 96 (ninety-six) Judicial Officers of the West Bengal Judicial Service belonging to the Cadre of Civil Judge (Junior Division)/ Judicial Magistrate, duly confirmed in service are, in order of seniority, eligible and coming under the zone of consideration in the process of selection and promotion to the cadre of Civil Judge (Senior Division)/CJM/ACJM for the year 2023.

The eligible Judicial Officers are hereby directed to upload the requisite 10 copies (5 Civil & 5 Criminal) of their contested Judgments, preferably of the relevant year i.e. 2022-2023 in the PIS Portal (under Promotion Tab) of the Hon'ble Court latest by 16.02.2024, positively. If Judgments of current year are not available, Judgment delivered during previous posting may alternatively be uploaded.

A guide for uploading the Judgments is available at <https://www.calcuttahighcourt.gov.in/Notice-Files/promotion-notice/9427> that may be consulted with by the participating officers prior to uploading the requisite judgments.

Sl. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING
1.	Smt. Alakananda Sarkar	Judicial Magistrate, 3 rd Court, Siliguri, Darjeeling
2.	Sri Indranil Ray	Judicial Magistrate-cum- Civil Judge (Junior Division), Campbell Bay, A & N Islands
3.	Sri Prosenjit Bose	Civil Judge (Junior Division)-cum-Judicial Magistrate, Dinhata, Coochbehar
4.	Smt. Nita Sarkar	Judicial Magistrate, 4 th Court, Serampore, Hooghly
5.	Sri Kuntal Chatterjee	Metropolitan Magistrate, 13 th Court, Calcutta
6.	Sri Pradip Bandyopadhyay	Registrar, PSC Court, Calcutta
7.	Sri Sumitava Ghosh	Civil Judge (Junior Division), 1 st Court, Barasat, North 24-Parganas
8.	Smt. Juin Dutta	Metropolitan Magistrate, 22 nd Court, Calcutta
9.	Sri Rupendra Nath Bose	Civil Judge (Junior Division), 2 nd Court, Sealdah, South 24-Parganas
10.	Smt. Arpita Hira (S.C.)	Civil Judge (Junior Division), 2 nd Court, Sadar, Paschim Medinipur
11.	Smt. Stotri Saha (S.C.)	Civil Judge (Junior Division), 5 th Court, Sadar, Howrah
12.	Sri Sourav Subba (S.T.)	Judicial Magistrate, 2 nd Court, Dinhata, Coochbehar
13.	Smt. Tamali Ghosh	Civil Judge (Junior Division), 4 th Court, Alipore, South 24-Parganas
14.	Sri Indraneel Chakraborty	Judicial Magistrate, 2 nd Court, Raghunathpur, Purulia
15.	Sri Jayanta Bhattacharya	Principal Magistrate, Juvenile Justice Board, Calcutta
16.	Sri Debasish Barman (SC)	Judicial Magistrate, Raghunathpur, Purulia
17.	Sri Tashi Phuntsok (ST)	Civil Judge (Junior Division), 3 rd Court, Sadar, Howrah
18.	Smt. Anusha Lama (ST)	Civil Judge (Junior Division), Raghunathpur, Purulia
19.	Sri Debasish Banerjee	Judicial Magistrate, 1 st Addl. Court, Basirhat, North 24-Parganas
20.	Sri Saurav Dey	Civil Judge (Junior Division), 1 st Court, Jangipur, Murshidabad
21.	Sri Nilanjan Paladhi	Civil Judge (Junior Division), 1 st Court, Bolpur, Birbhum
22.	Smt. Keya Sarkar	Principal Magistrate, Juvenile Justice Board, Nadia
23.	Sri Somnath Das	Judicial Magistrate, Bidhannagar, North 24-Parganas
24.	Mr. Shahid Parvej	Civil Judge (Junior Division), Buniadpur, Dakshin Dinajpur
25.	Sm. Namrata Singh	Metropolitan Magistrate, 5 th Court, Calcutta
26.	Smt. Dibyasree Das	Civil Judge (Junior Division)-cum-Judicial Magistrate, Mekhliganj, Coochbehar
27.	Smt. Soroshi Goswami	Judicial Magistrate, 6 th Court, Sadar, Howrah
28.	Smt. Krishnakoli Mukherjee	Judicial Magistrate-cum- Civil Judge (Junior Division), 1 st Court, Port Blair , A & N Islands
29.	Smt. Chandrani Chakraborty	Metropolitan Magistrate, 20 th Court, Calcutta

30.	Sri Arijit Mandal – I (SC)	Civil Judge (Junior Division), 6 th Court, Sadar, Howrah
31.	Sri Kingshuk Sadhukhan (BC)	Civil Judge (Junior Division), Addl. Court, Lalbagh, Murshidabad
32.	Sri Debabrata Biswas (SC)	Judicial Magistrate-cum-Civil Judge (Junior Division), 2 nd Court, Port Blair, Andaman & Nicobar Islands
33.	Mr. Shrinivas Prasad Shah	Metropolitan Magistrate, 15 th Court, Calcutta
34.	Smt. Monila Bhutia (ST)	Judicial Magistrate, 1 st Court, Sadar, Coochbehar
35.	Smt. Tsering Choden (ST)	Judicial Magistrate, 3 rd Court, Purulia
36.	Shri Abhishek Manna (BC-B)	Judicial Magistrate, 3 rd Court, Asansol, Paschim Bardhaman
37.	Shri Nilanjan Maulik	Judicial Magistrate, 2 nd Court, Berhampore, Murshidabad
38.	Smt. Jayasri Dey	Civil Judge (Junior Division), Addl. Court, Berhampore, Murshidabad
39.	Smt. Pratima Shukla	Civil Judge (Junior Division), 3 rd Addl. Court, Alipore, South 24-Parganas
40.	Smt. Bejoyita De	Judicial Magistrate, 3 rd Court, Diamond Harbour, South 24-Parganas
41.	Smt. Annu Gupta	Civil Judge (Junior Division), 2 nd Court, Kandi, Murshidabad
42.	Smt. Himanshi	Judicial Magistrate, 1 st Court, Siliguri, Darjeeling
43.	Shri Prem Prakash Chaturvedi	Civil Judge (Junior Division), Khatra, Bankura
44.	Shri Vikramjit Sen	Judicial Magistrate, 1 st Court, Garbeta, Paschim Medinipur
45.	Smt. Amrapali Chakraborty	Civil Judge (Junior Division), 2 nd Court, Diamond Harbour, South 24-Parganas
46.	Shri Shivam Mishra	Leave Reserve Officer in the district of North 24-Parganas
47.	Shri Aneek Banerjee	Civil Judge (Junior Division), Sadar, Purulia
48.	Smt. Sreeparna Routh	Metropolitan Magistrate, 6 th Court, Calcutta
49.	Smt. Sarmistha Bose (Surname being changed)	Judicial Magistrate, 3 rd Court, Sadar, Howrah
50.	Shri Banibrata Datta	Judicial Magistrate, Kharagpur, Paschim Medinipur
51.	Shri Rajarshi Mukherjee	Civil Judge (Junior Division), Addl. Court, Jangipur, Murshidabad
52.	Sk. Mohammed Arif Hasan	Civil Judge (Junior Division)- cum- Judicial Magistrate, Kurseong, Darjeeling
53.	Shri Amartya Chakraborty	Judicial Magistrate, 5 th Court, Sealdah, South 24-Parganas
54.	Mohammed Arif Nawab	Judicial Magistrate, 1 st Court, Sadar, Malda
55.	Shri Joydeep Bhattacharya	Principal Magistrate, Juvenile Justice Board, Birbhum
56.	Smt. Soma Das (SC)	Civil Judge (Junior Division), 1 st Addl. Court, Contai, Purba Medinipur
57.	Smt. Swati Maulik	Civil Judge (Junior Division), 1 st Court, Berhampore, Murshidabad
58.	Smt. Aparna Chatterjee	Principal Magistrate, Juvenile Justice Board, Darjeeling
59.	Ms. Ruth Preya Khaiba (ST)	Judicial Magistrate, 1 st Court, Sadar, Jalpaiguri
60.	Ms. Shabana Parveen	Judicial Magistrate, 2 nd Court, Sadar, Coochbehar
61.	Smt. Deepti Chanda	Civil Judge (Junior Division), 2 nd Court, Sadar, Purba Bardhaman
62.	Shri Souvik Ghosh	Metropolitan Magistrate, 3 rd Court, Calcutta
63.	Shri Chandan Pramanik	Judicial Magistrate, 2 nd Court, Bishnupur, Bankura
64.	Shri Manojit Sarkar	Judicial Magistrate, 1 st Court, Uluberia, Howrah
65.	Shri Dhritiman Mondal	Civil Judge (Junior Division), Addl. Court-cum-Judicial Magistrate, 1 st Court, Sadar, Purulia
66.	Shri Himadri Kumar Nath (BC-B)	Metropolitan Magistrate, 19 th Court, Calcutta
67.	Smt. Keya Bala	Civil Judge (Junior Division), 2 nd Court, Rampurhat, Birbhum
68.	Shri Niladri Kumar Nath (BC-B)	Judicial Magistrate, 1 st Court, Berhampore, Murshidabad
69.	Ms. Sabilaa Rahaman (BC-A)	Civil Judge (Junior Division), 1 st Court, Sealdah, South 24-Parganas
70.	Shri Uttam Das (SC)	Judicial Magistrate, 2 nd Court, Diamond Harbour, South 24-Parganas
71.	Shri Abhijeet Pakhrin (ST)	Civil Judge (Junior Division), Tehatta, Nadia
72.	Shri Atin Malik (SC)	Judicial Magistrate, 2 nd Court, Contai, Purba Medinipur
73.	Shri Pranay Subba (ST)	Metropolitan Magistrate, 12 th Court, Calcutta
74.	Mr. Sultan Mamud	Principal Magistrate, Juvenile Justice Board, Malda
75.	Sri Saikat Sarkar	Judicial Magistrate, Kandi, Murshidabad
76.	Sri Arvind Gourisaria	Judicial Magistrate, 2 nd Court, Sadar, Purba Bardhaman
77.	Smt. Arpita Ghosh-II	Judicial Magistrate, 3 rd Court, Sadar, Paschim Medinipur
78.	MD. Tarik Ferdous	Judicial Magistrate, 2 nd Court, Sadar, Howrah
79.	Smt. Nirupama Das Bhowmik	Metropolitan Magistrate, 14 th Court, Calcutta
80.	Sri Aditya Gunjan	Judicial Magistrate, 1 st Court, Bolpur, Birbhum

81.	Sri Kallol Ghosh	Judicial Magistrate, Railway Court, NJP, Jalpaiguri
82.	Sri Sourabh Nandi	Judicial Magistrate, Railway Court, Howrah
83.	Smt. Priyanka Pradhan	Judicial Magistrate, 5 th Court, Sadar, Paschim Medinipur
84.	Smt. Shatarupa Ghosh	Judicial Magistrate, 2 nd Court, Bolpur, Birbhum
85.	Ali Asgor Allauddin Ahmad	Judicial Magistrate, 5 th Court, Sadar, Bankura
86.	Mr. Qaiser Alam	Civil Judge (Junior Division), 2 nd Court, Arambagh, Hooghly
87.	Smt. Pinki Rani Das	Judicial Magistrate, 4 th Court, Durgapur, Paschim Bardhaman
88.	Sri Ashok Halder	Civil Judge (Junior Division)-cum-Judicial Magistrate, Toofanganj, Coochbehar
89.	Sri Tshering Wangchuk Bhutia	Judicial Magistrate, 7 th Court, Sadar, Bankura
90.	Sri Siddhartha Sankar Roy Choudhury	Civil Judge (Junior Division), 2 nd Court, Ranaghat, Nadia
91.	Ms Debarpita Tarafder	Judicial Magistrate, Amta, Howrah
92.	Ms. Fatima Firdaus	Principal Magistrate, Juvenile Justice Board, Howrah
93.	Ms. Sanchita Saha	Civil Judge (Junior Division), 2 nd Court, Uluberia, Howrah
94.	Sri Arijit Mandal-II	Judicial Magistrate, Railway Court, Ranaghat, Nadia
95.	Ms. Kadambari Adhikari	Municipal Magistrate, 4 th Court, Calcutta
96.	Ms. Priyanka Shaw	Judicial Magistrate, 3 rd Court, Chandernagore, Hooghly

The office of Assistant Registrar-I, High Court, A.S., Calcutta, may be contacted for further information on all working days, between (11.00 a.m. and 4.45 p.m.), over Phone No. 033-2254-8065/033-2254-8094/033-2243-6080.

Sd/-
Registrar General-cum-
Secretary, Selection Board